## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PADMANABHA SWAMY, MEMBER-	JUDICIAL 
: CA/172/2017	
: TCP/236/2016	
: SHEETALS CREDIT HOLDINGS P	VT LTD & 5
: S.V. GLOBAL MILL LTD & 6 ORS	
: 397/398	
DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM	
Coursel for Retitioners	APT
Counsel for Respondent	Shandramouh
Counsel for Respondents	2
Council Jor R.7	Part
	: CA/172/2017 : TCP/236/2016 : SHEETALS CREDIT HOLDINGS PY : S.V. GLOBAL MILL LTD & 6 ORS : 397/398  DESIGNATION REPRESENTATION BY WHOM  Counsel for Respondent No.1  Counsel for Respondent No.1

Counsel representing both the parties are present. Counsel for petitioner submitted that a SLP is pending and sought time to submit the status of the order passed by the Hon'ble Supreme Court. Time is enlarged at request. Put up on 22.09.2017 at 10.30 A.M.

Member (Judicial)